152 Written Answers to			[RAJYA SABHA]			Unstarred Questions		
1	2	3	4	5	6	7	8	9
Tirunelveli	4	95.05	19	1080.1	4	24.02	27	1,199.17
Tiruppur	4	389.16	20	2,115.09	0	0	24	2,50425
Vellore	5	171.46	22	1,586.66	3	200.76	30	1,958.88
GRAND TOTAL	33	1,464.56	237	11,795.87	96	648.45	366	13,908.88

Source: SCM, MIS

Central assistance to Swachh Bharat Mission

2000. SHRI DHARMAPURI SRINIVAS: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken a decision to increase the amount of central help in Swachh Bharat Mission-Urban (SBM-U); and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Under Swachh Bharat Mission - Urban (SBM-U), Government of India (GoI) have already enhanced its share for construction of Individual Household Latrines (IHHLs) from ₹ 4,000/- per unit to ₹ 10,800/- per unit for North Eastern and Hill States and ₹ 26,000/- to ₹ 39,200/- per seat for construction of Community Toilets/Public Toilets (CTs/PTs) for all States/Union Territories (UTs). As regards, Solid Waste Management component, central assistance has been enhanced from 20% to 35% of the approved project cost. Further, to avoid funds constraints in construction of toilets, a floating fund of ₹ 408 crores has been created to fulfill the additional requirements of States/UTs over and above their mission allocation for toilets.

Allocation for handloom community under PMAY(U)

2001. SHRI RAJMANI PATEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any special allocation has been made for the handloom and handicrafts community under the Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] of Central Government; and
 - (b) if so, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) No, Sir. However, under Pradhan Mantri Awas Yojana (Urban) - 'Housing for All' mission, all households can avail benefits for construction/acquisition including enhancement of houses, if otherwise eligible under the scheme guidelines. The PMAY(U) Mission comprises four components *viz. In-situ* Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP), Beneficiary-led individual house construction/enhancements (BLC). Under ISSR component, the Central assistance is ₹ 1 lakh per house while for the AHP and BLC components, the central assistance of ₹ 1.5 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY(U), there is an interest subsidy of 6.5% for EWS/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to ₹ 6 lakh, ₹ 9 lakh and ₹ 12 lakh, respectively, over a loan tenure of 20 years.

Smart Cities Mission in Andhra Pradesh

2002. SHRI V. VIJAYASAI REDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether 23 projects in Kakinada, Tirupati and Visakhapatnam under Smart Cities Mission (SCM) have been identified in Andhra Pradesh with an estimated cost of nearly ₹ 900 crores;
- (b) if so, details of the proposals and details of work orders issued on each of above project, project-wise;
- (c) the details of works that are going to be undertaken in the above districts and by when they are likely to be completed, project-wise and district-wise;
- (d) whether allocation made in 2020-21 budget is sufficient to meet the targets set under SCM for 2020-21; and
 - (e) if not, how Ministry is planning to go ahead?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The present status of projects being implemented by Kakinada, Tirupati and Vizag Smart Cities is given below:-